

(2019) 09 NCLAT CK 0003

National Company Law Appellate Tribunal New Delhi

Case No: Company Appeals (AT) No. 156, 157, 158, 159, 160, 161, 162, 163, 164, 165, 166,
167 Of 2019

Gireesh Kumar Sanghi

APPELLANT

Vs

Ravi Sanghi And Ors.

RESPONDENT

Date of Decision: Sept. 2, 2019

Acts Referred:

Companies Act, 2013 " Section 408, 420, 421, 425#Contempt Of Courts Act, 1971 " "
Section 7, 10, 112, 14, 19, 20#Constitution Of India, 1950 " Article 215

Citation: (2019) 09 NCLAT CK 0003

Hon'ble Judges: S.J. Mukhopadhaya, J; A.I.S. Cheema, J; Kanthi Narahari, Member
(Technical)

Bench: Full Bench

Advocate: Yogesh Jagia, Alisha Chopra, Hitesh Sachar, Anju Jain, Namita Jose, Shagun
Singh

Final Decision: Dismissed

Judgement